

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 262 OF 2017 &
IA NO. 389 OF 2017 & IA NOS. 325 & 326 OF 2019**

Dated : 23rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Chandrasekharan K. R. & Ors. ... Appellant(s)
Vs.
Kerala State Electricity Board Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Judhajit Roy

Counsel for the Respondent(s) : Mr. Mukund P. Unny for R-1

Mr. Shashwat Singh for R-5

Mr. Vipin Nair
Mr. Anshuman Bahadur for R-6

Mr. Ankur S. Kulkarani
Ms. Richa Bhardwaja for R-7

Mr. M. T. George for R-8

Mr. Prashant Kenjale for R-9

Ms. Sripradha Krishnan for *IMPLEADER*

ORDER

List the matter for hearing on **22.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**